



2026:AHC:41849

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2766 of 2026

Vishal Tyagi

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manoj Kumar Verma, Ravi Prakash
Counsel for Respondent(s)	:	C.S.C.

Court No. - 30

HON'BLE VIKAS BUDHWAR, J.

1. Shri Ravi Prakash, learned counsel for the petitioner seeks to withdraw the present writ petition on account of technical difficulties with the liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. The writ petition is **dismissed** as withdrawn with liberty to file afresh.

(Vikas Budhwar,J.)

February 24, 2026

A.N. Mishra